

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.394/SO/2020

DATED: 27.06.2020

CIRCULAR

Sub: COVID-19 Pandemic – Treatment to the Officers and Staff Members of the High Court and the Subordinate Judiciary in the State of Telangana including Contract and Outsourcing employees, who are found to be Corona Positive and need of medical care - **Kamineni Hospital at L.B.Nagar, Hyderabad** in addition to the designated COVID hospitals in the respective District Headquarters -Instructions - Issued.

Upon considering the spike of Corona cases and looking into the health and safety issues of the Officers and Staff Members of the High Court and the Subordinate Judiciary in the State of Telangana including Contract and Outsourcing employees, the High Court is pleased to inform that the **Kamineni Hospital at L.B.Nagar, Hyderabad** is the designated primer hospital in addition to the designated COVID hospitals in the respective District Headquarters to provide treatment to such of those Staff Members who are found to be Corona Positive and in need of medical care.

Therefore, all the Officers and Staff Members of the High Court and the Subordinate Judiciary in the State of Telangana including Contract and Outsourcing employees who are found to be Corona Positive and need of medical care are advised to approach **Kamineni Hospital at L.B.Nagar, Hyderabad** for treatment, as out-patient or in-patient as the case may be in addition to the designated COVID hospitals in the respective District Headquarters.

All such staff members are further advised to contact Sri M.Ramana Krishna, Assistant Registrar (8331998530), Sri. P.Sreedhar Rao, Registrar (Protocol) (9440621447), High Court for the State of Telangana, for admission/ treatment in Kamineni Hospital, L.B.Nagar.


REGISTRAR GENERAL
27.06.2020

To

1. All the Registrars, High Court for the State of Telangana.
2. All the Unit Heads in the State of Telangana.

(With a request to circulate the same to all the Judicial Officers in their unit for circulating to their Staff Members, for information)

2. All the Officers of the High Court for the State of Telangana.
3. All Section Officers/Section Heads, High Court for the State of Telangana.
(With a request to circulate the Circular to all the Staff Members in the Section, for information)
4. The Overseer, High Court for the State of Telangana.
(With a request to circulate the Circular to all the Staff Members under his control, for information)

Copy to:

The Management of Kamineni Hospitals, L.B.Nagar, Hyderabad